

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 16 of 2015**

**Dated: 12<sup>th</sup> February, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Green Energy Association ..... Appellant(s)  
Versus  
Madhya Pradesh Electricity Regulatory Commission & Anr.  
... Respondent(s)**

Counsel for the Appellant (s) : Mr. Hemant Singh  
Mr. Tabrez Malwat  
Mr. Matrugupta Mishra

Counsel for the Respondent (s) : Mr. G. Umopathy  
Mr. Manoj Dubey for R.2  
  
Mr. C.K. Rai  
Mr. Paramhans for R.1

**ORDER**

List the matter for hearing on **24.02.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**